

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF  
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS  
HAZARI COURTS, DELHI.**

**FIR No. 208/2020**

**PS: DBG Road**

**State Vs. Sumit**

**u/s 379/411 IPC**

**Bail application**

**19.08.2020**

**Proceedings of this matter has been conducted via Video Conferencing through Cisco Webex.**

This is an application u/s 437 Cr.PC received through E-mail as moved on behalf of the **applicant/accused Sumit** for grant of bail.

Present: Sh. Rajiv Kamboj, Ld. APP for the State via Video Conferencing through Cisco Webex  
Sh. Faraz Khan, Ld. Counsel for the applicant/accused via Video Conferencing through Cisco Webex.

Reply to the bail application has been filed on behalf of IO through email. Copy supplied to Ld. Counsel.

Ld. Counsel seeks adjournment to advance arguments on the bail application.

Heard.

At request, renotify for arguments on bail application on **22.08.2020**.

The order be uploaded on the District Courts Website forthwith.

  
**(Arul Varma)**  
**CMM (Central), Delhi**  
**19.08.2020**

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF  
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS  
HAZARI COURTS, DELHI.**

**FIR No. 199/2020  
PS: DBG Road  
State Vs. Santosh  
u/s 356/379/34 IPC  
Bail application**

**19.08.2020**

**Proceedings of this matter has been conducted via Video Conferencing through Cisco Webex.**

This is an application u/s 437 Cr.PC received through E-mail as moved on behalf of the **applicant/accused Santosh** for grant of bail.

Present: Sh. Rajiv Kamboj, Ld. APP for the State via Video Conferencing through Cisco Webex  
Sh. Mahesh Kumar Jaiswal, Ld. Counsel for the applicant/accused via Video Conferencing through Cisco Webex.


Reply to the bail application has been filed on behalf of IO through email. Copy supplied to Ld. Counsel.

Ld. Counsel seeks adjournment to advance arguments on the bail application.

Heard.

At request, renotify for arguments on bail application on **22.08.2020**.

The order be uploaded on the District Courts Website forthwith.

  
**(Arul Varma)  
CMM (Central), Delhi  
19.08.2020**

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF  
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS  
HAZARI COURTS, DELHI.**

**FIR No. 142/2020  
PS: DBG Road  
State Vs. Gunjan  
u/s 392/34 IPC  
Bail application**

**19.08.2020**

**Proceedings of this matter has been conducted via Video Conferencing through Cisco Webex.**

This is an application u/s 437 Cr.PC received through E-mail as moved on behalf of the **applicant/accused Gunjan** for grant of bail.

Present: Sh. Rajiv Kamboj, Ld. APP for the State via Video Conferencing through Cisco Webex  
Sh. Suresh Chandara Jha, Ld. Counsel for the applicant/accused via Video Conferencing through Cisco Webex.

Reply to the bail application has been filed on behalf of IO through email. Copy supplied to Ld. Counsel.

Ld. Counsel has contended that accused has been falsely implicated in the present case and he is in JC since 27.07.2020. It is further submitted that investigation of the case is almost complete, and that no purpose would be served in detaining the accused any further. It is prayed that accused may be released on bail.

Ld. APP for the State has vehemently opposed the bail application stating that the offence is serious and grave in nature. Further, the accused has previously involved in as much as 09 other cases as per the report of IO. He submits that if the

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accused is granted bail, he may commit the offence again. He submits that the bail application of accused be dismissed.

Submissions heard. Reply of IO as well as contents of bail application perused.

Considering the facts and circumstances of the case, nature of allegations, gravity of offence, previous involvement of accused and above circumstances, I am not inclined to grant bail to the applicant/accused, at this stage. The bail application is, accordingly, dismissed.

Copy of this order be uploaded on the official website of Delhi District Courts.

The order be uploaded on the District Courts Website forthwith.

  
**(Arul Varma)**  
**CMM (Central), Delhi**  
**19.08.2020**